GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.1423 TO BE ANSWERED ON 09.12.2025

DIRECT BENEFIT TRANSFER SYSTEMS

1423.SHRI P P CHAUDHARY:

SHRI YOGENDER CHANDOLIA:

SMT. ROOPKUMARI CHOUDHARY:

SHRI CAPTAIN BRIJESH CHOWTA:

SHRI JASWANTSINH SUMANBHAI BHABHOR:

SHRI JAGDAMBIKA PAL:

SHRI BALABHADRA MAJHI:

SMT. SMITA UDAY WAGH:

SHRI SURESH KUMAR KASHYAP:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details and number of beneficiaries covered under the Post-Matric Scholarship Scheme for Scheduled Castes, district, year and State/UT-wise including Rajasthan, Maharashtra particularly in Pali Lok Sabha constituency, Siddharthnagar district in Uttar Pradesh and Shimla Lok Sabha Constituency in Himachal Pradesh and Dahod;
- (b) the total funds allocated, released and utilised under the revamped SC-PMS since the introduction of the new funding pattern, State-wise including Rajasthan, Maharashtra, Karnataka including Dakshina Kannada;
- (c) whether any review has been undertaken regarding the functioning of the digital scholarship portals, Aadhaar-based verification and Direct Benefit Transfer (DBT) systems under the scheme to ensure seamles delivery of benefits;
- (d) if so, the key findings relating to leakages, duplication or beneficiary exclusion;
- (e) the measures being taken by the Government to improve timely scholarship disbursal, strengthen institutional accountability and enhance transparency in scheme implementation and safeguard the academic continuity of SC students in the Country, State-wise including Maharashtra;
- (f) the details of the status of implementation of the scheme, progress of fund allocation, expenditure and actual distribution to the beneficiaries, year and State-wise including Chhattisgarh; and
- (g) whether any delay/irregularity by any institution was noticed, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE)

(a) to (g): The Ministry of Social Justice and Empowerment (MoSJE) implements Centrally Sponsored 'Post-Matric Scholarship Scheme for Scheduled Caste (SC) students through the

• State Governments/UTs Administrations. Under this Scheme, scholarship is released directly into the Aadhaar Seeded Bank Account of the beneficiaries through Direct Benefit Transfer (DBT) mode. Under the above Scheme, the release of Central share of scholarship is contingent upon State Governments/UTs Administrations to share the State/UT paid data to the National Scholarship Portal. The aforementioned scheme is open-ended and demand driven for all the eligible students of all the recognized institutions across India.

The State/UT-wise details of the number of beneficiaries and amount sanctioned & disbursed including State of Rajasthan, Maharashtra, Uttar Pradesh, Himanchal Pradesh, Gujarat and Chhattisgarh which were released as Central Share during the Last Five F.Y.s is attached at Annexure. The details pertaining to State of Rajasthan, Maharashtra, Uttar Pradesh, Himanchal Pradesh and Gujarat also includes beneficiaries from all the districts of State of Rajasthan, Maharashtra, Uttar Pradesh, Himanchal Pradesh and Gujarat whose State/UT share paid data has been pushed to Central Portal for release of central share.

For the Post Matric Scholarship for SC students, Scheme applications are invited through designated online portal. States/UTs being the implementing agency defines the major modalities for inviting applications, further processing, verification and other implementation aspects with suitable mechanisms at the level of State/UT.

A major review of the functioning of the digital scholarship portals, Aadhaar-based verification and DBT was undertaken twice by Committee of Secretaries (CoS) in 2016 and 2023. Based on the recommendations of the CoS, Aadhaar-based measures have been implemented to strengthen the integrity and seamless delivery of benefits on the National Scholarship Portal (NSP).

In addition, the NSP has implemented the following key features:

- One Time Registration (OTR): To track scholarship disbursements throughout the academic lifecycle of a student and to register using biometric authentication.
- Global de-duplication: Introduced for assisting onboarded Ministries/ Departments/ States in identifying duplicate applications across onboarded schemes on de-duplication services.
- APB based disbursement: To introduce Aadhar based scholarship disbursement.

The steps taken by Government to ensure timely distribution of scholarships, strengthen institutional accountability and increase transparency in scheme implementation are as below:

Direct Benefit Transfer (DBT) to the eligible applicants through Aadhaar Based Payment System (Aadhaar Payment Bridge):

- As per revised scheme guidelines, the entire scholarship amount both from the State and Central Government -including the academic allowance and disability allowance, if any, will be paid directly into the account of the students through DBT preferably through an Aadhaar Based Payment System (Aadhaar Payment Bridge).
- Aadhaar based payment is being done for efficient, accurate and transparent delivery of benefits. This Aadhaar Based Payment System has eradicated fraudulent activities, fake beneficiaries and pendency due to account-based payment.

·Annexure I referred in reply to part (a) to (g) of Lok Sabha Unstarred Question No. 1423 to be answered on 09.12.2025

(i) Details of Central share released and Number of beneficiaries under Centrally Sponsored Post Matric Scholarship Scheme for SC students during FY 2020-21 to FY 2024-25, the details also include beneficiaries from all districts of Rajasthan, Maharashtra, Uttar Pradesh, Himanchal Pradesh, Gujarat and Chhattisgarh whose State share paid data has been pushed to National Scholarship Portal (NSP) for release of Central Share.

(Rs. In Cr.)

S.No.	States/UTs	2020-21		2021-22		2022-23		2023-24		2024-25	
J-11 10 ·	F.Y.	CA Released	Beneficiaries								
1	Andhra Pradesh	450.01	409678	298.55	243823	372.59	238915	200.50	195269	605.71	303298
	Assam	18	7942	0	0	9.2	11140	13.90	8426	8.74	12073
	Bihar	47.83	78181	0	0	37.54	136340	21.29	68975	23.97	73615
	Chandigarh	0	1128	1.54	899	2.42	876	0.59	287	2.70	1253
5	Chhattisgarh	38.54	101987	29	87464	45.01	96267	36.14	79237	39.96	87675
	Daman & Diu	0	142	0	0	0.2	98	0.00	0	0.00	0
_	Delhi	0	20709	0	0	13.67	7531	9.97	3,160	22.19	4692
8	Goa	0	66	0	0	0.0031	1	0.04	34	0.08	58
9	Gujarat	170.32	145413	10.258	97697	220.26	113531	384.23	179116	399.93	157584
10	Haryana	0	68183	0	0	131.58	87913	120.58	70464	94.89	55444
11	Himachal Pradesh	11.35	16445	0	0	17.6	21502	22.41	23959	35.64	33149
12	Jammu & Kashmir	0	9856	0.3	100	5.43	10097	4.68	7370	4.09	6567
13	Jharkhand	13.42	30608	4.12	7805	18.18	33922	31.39	44610	45.04	57784
14	Karnataka	252.79	318389	65.42	131448	342	458548	421.08	403965	422.90	404008
15	Kerala	86.85	125898	45.78	90866	56.82	42521	119.17	155319	160.70	147531
16	Madhya Pradesh	319.4	475993	8.28	48270	335.05	445319	366.80	346289	486.74	636303
17	Maharashtra	558	391778	63.01	68576	359.42	148573	1652.98	749317	929.92	362808
18	Manipur	6.89	6096	0	0	7.34	8988	1.94	2125	6.76	7938
19	Meghalaya	0	0	0	0	0	0	0.00	0	0.10	25
20	Odisha	130.67	173264	78.22	75530	338.33	299369	127.44	143861	181.51	191873
21	Puducherry	2.21	4303	0	0	3.61	3904	2.85	2564	3.20	2694
22	Punjab	191.58	176482	209.76	152157	62.81	40708	284.87	199508	410.42	294284
23	Rajasthan	284.01	365604	95.67	217176	241.38	303252	147.13	151922	180.59	229002
24	Sikkim	0.81	351	0	0	0.76	448	0.52	216	0.44	172
25	Tamil Nadu	120.23	654131	278.88	441672	726.25	543772	713.70	643761	1032.09	934793
26	Telangana	245.03	223613	0	0	0	0	0.00	0	0.00	0
27	Tripura	30.37	14721	0	0	38.92	22278	40.93	16858	51.61	19849
28	Uttar Pradesh	892.36	802648	537.28	868554	926	1269634	674.83	949934	366.02	644827
29	Uttarakhand	9.76	30530	0	0	12.59	27735	12.94	23804	19.69	26216
30	West Bengal	128.17	361943	112.26	493099	63.36	273953	62.48	268228	26.63	108693
	Total	4008.6	5016082	1930.38	3025136	4388.32	4647135	5475.42	47,38,578	5562.24	4804208
